## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 4/11/2010 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY: :

D.K Vasudev

V/s.

M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

DIEGET P. DED ADVOCATES

FOL RESPONDENTS

## ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 13<sup>th</sup> September 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATAA) MEMBER (T)

Dated: 28/07/2016